

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3557

ANSWERED ON:03.09.2012

SETTING UP EDUCATIONAL INSTITUTIONS BY COMMUNITIES OTHER THAN SC/ST

Meghwal Shri Bharat Ram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether in various States the sections of the society other than Scheduled Castes (SCs) and Scheduled Tribes (STs) are setting up educational institutions on their respective land and collectively developing their respective communities;
- (b) if so, the details thereof;
- (c) whether SCs and STs are not allowed to set up their educational institutions;
- (d) if so, the reasons therefor; and
- (e) the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (e): The information is being collected and will be laid on the table of the House.